



Government of Kerala
Abstract

GAD- Covid-19- regulations to contain the Covid-19 pandemic- regulations post lock down –expert committee to formulate the guidelines-orders issued.

General Administration (Secret Section) Department
GO (Ms) No.62/2020/GAD Thiruvananthapuram, dated 04.04.2020

- Read: 1. Order no.40-3/2020-DM-I(A) dated 24.03.2020 of Ministry of Home Affairs, Government of India
2. GO (Rt) 49/2020/GAD dated 23.03.2020

ORDER

As per orders read above, Central and State Governments have enforced regulations, for a period up to 14th April-2020, in the form of Lock Down to contain the spread of Novel Corona Virus (Covid-19). Hon'ble Prime Minister has decide that an expert task force be constituted to advise on a strategy towards easing the Lock Down restrictions. He has asked the States to give their opinions on the way forward to prevent the spread of Covid-19.

Hence Government are pleased to constitute an expert committee, with following eminent personalities as members, to generate suggestions and to advise on the way forward until Covid-19 restrictions are eased.

1. Dr. K M Abraham (Convenor)
2. Padmasree Shri Adoor Gopalakrishnan
3. Shri Mammen Mathew
4. Shri M V Shreyams kumar,
5. Shri Mar Mathew Arakkal, Zero Malabar Bishop
6. Smt. Aruna Sundar Raj IAS (Rtd)
7. Shri Jacob Punnose, IPS (Rtd)
8. Adv B Raman Pillai
9. Shri Rajeev Sadanadan IAS (Rtd)

10. Dr. B. Iqbal
11. Dr. M V Pillai
12. Dr. Fasal Gafoor
13. Shri Murali Thummarukudi
14. Dr. Mridul Eapen
15. Dr. K A Kumar
16. Dr. Khadeeja Mumthas
17. Shri S Irudaya Rajan

The Committee will submit its report immediately to Government, preferably within three days.

(By Order of Governor)
K R Jyothishilal
Principal Secretary

To

Additional Chief Secretary, Home & Vigilance Department
State Police Chief, Thiruvananthapuram
Principal Secretary, Revenue Department
Principal Secretary, LSG Department
Principal Secretary, Transport Department
Principal Secretary, Industries Department
Principal Secretary, Health Department
All Additional Chief Secretaries/ Principal Secretaries/ Secretaries
All District Collectors
All District Police Chiefs
All Heads of Departments
Private Secretary to Chief Minister
Private Secretary to all Ministers

Forwarded / By order

Asst. Protocol Officer